NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 16/215/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Biogen Idec Biotech India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the petitioner:

Counsel for the Petitioner

For the Respondent:

Mr. Manish Raj, CP for ROC Delhi.

Ms. Easha Kadian, for Ms. Lakshmi Gurung,

Standing Counsel for IT Deptt.

ORDER

Notice of the petitioner is duly accepted by the Ld. Counsel for the ROC. Report of the ROC has not been received. To come up on 9^{th} February, 2018.

(Deepa Krishan) Member (T)

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)